

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:641

ANSWERED ON:24.11.2006

REGISTRATION OF MARRIAGE

Aaron Rashid Shri J.M.;Bhadana Shri Avtar Singh;Kaushal Shri Raghuvir Singh;Mishra Dr. Rajesh Kumar;Sajjan Kumar Shri

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is contemplating to introduce a Bill for making registration of marriage compulsory;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be introduced?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ)

(a),(b) & (c) The matter is under consideration of the Government.